Auaitcrs' Report on the Accounts and the comments of the Comptroller ana Auditor General of India thereon.

- (b) Thirteenth Annual Report and Accounts of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India there-on.
- (c) Statement by Government accepting the above Reports.
- (d) Statements (in English and Hindi) giving jeasons for the delay in laying paper mentioned at (a) and (b) above. [Placed in Library. See No. LT—602/90 for (a) to (d)].

## RE. ATROCITIES AGAINS WOMEN

डा० अवरार अहमद खान (राजस्थान): महोदया, एक महिला के साथ यहां दिल्ली में प्राइवेट बस के अंदर बलात्कार किया गया। महिलाओं के साथ अत्याचार की घटनाएं बराबर बढती चली जा रही हैं। कल ही, महोदया, आपने खुद इस बात को उठाया या कि किस प्रकार से मध्य प्रदेश में महिलाओं को नंगा नचाया गया और आज अखवार में यह दूसरी घटना छपी है। यह बहुत ही निंदनीय घटनाएं हैं और इस प्रकार की घटनाएं आए दिन होती रहती हैं।.... (व्यवधान)...

महोदया, भेरा अनुरोध है कि ऐसे अत्याचारों के खिलाफ सख्त से सख्त कदम उठाए जायं, जिससे यह अत्याचार बंद हो सकें । महिलाओं के साथ जो अत्याचार हो रहा है, जो दुर्भाव हो रहा है, जो ऐसी घटनाएं हो रही हैं, यह बहुत ही निंदनीय है और इसके लिए मानगीय मंत्री यहां माननीय सदन में वक्तव्य दें ।

... (व्ययधान) ...

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): One at a time, please. ... *{Interruptions)...* I will identify you one by one, Please sit down. ... *(Interruptions)...'*. I can't hear what you are saying. One minute, please.

श्रीमती हत	থা ৰহিণ	(उत्तर प्रदेश)	):
भोमती सत्य। वहिन (उत्तर प्रदेश) : मेंडम, जौ ग्रत्याचार हो रहे हैं महिलाग्रों के			
साथ	(व्यवधान)	• • •	Т

HE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): I will call you, please sit down. ... (*Interruptions*)... I will call you in a minute. Please sit down. The Home Minister is here, and I am sure he has taken notice of it.

SHRI VITHALRAO MADHA-VRAO JADHAV (Maharashtra) : Madam, the same question was raised when the Deputy Chairman was in the Chair, about atrocities against women in Madhya Pradesh. Today also it has come in the press that in Delhi one poor lady has been the target of such atrocities. The Home Minister is very much here in this House. I want the Home Minister to make a statement.

... (Interruptions) ....

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN):.I can't allow this. Please... (*Interruptions*) ... Will you please take your seat ? I am on my legs. Please sit down.

SHRI VITHALRAO MADHA-VRAO JADHAV : I want the Home Minister to make a statement on this. ...(*Interruptions*)...

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): Dr. Ahmed, whatever you have said has gone on record. The Home Minister is here and, so, he will look into it. ... (Interruptions

## SHRI S. S. AHLUWALIA : \*

THE VICE-CHAIRMAN (SH-JAYANTHI NATARA-RIMATI JAN): I am sorry, Mr. Ahluwalia, I can't allow you to speak about another Member. You cannot make an allegation against another Mem ber of Parliament...... (Interrup) tions) .... I am sorry, I cannot allow you to make an allegation against another Member of Parliament. Ple ase sit down. I can't allow an allega against another Member tion of Parliament. It will not go on record ...... (Interruptions)

I am sorry. Please don't make any allegations about other Members of Parliament. It will not go on record. Kindly sit down. You cannot raise it in this House. It has nothing to do with any Member of this House. We are taking up the Constitution (Sixty-Fourth Amendment) Bill.

Yes, Mr. Subramanian Swamy. जो जोन्द्रजी: सिंह जहन्द्र निया \*

## RE. DEMAND FOR A STATEMENT ON NEPAL

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) :"\*Mada'm, this House was given a solemn assurance by the Leader of the House, Mr. Guruoadaswamy, that there, would be' discussion 'or a statement on • Napa!. So far nothing, has come. There is -no announcement -also if they .vant.t© chicken out, of .this. He must make<sup>1</sup> a<sup>1</sup> statement when he has given the assurance.

THE VICE-CHAIRMAN, (SH-/ RIMATI JAYANTHI NATAR-A-'. JAN): Dr. Swamy, you have to approach the Chairman.

' \_

\*Not recorded:

, SHRI. SUBRAMANIAN SWAMY: No, no. He gave an assurance on the floor of the House.

THE LEADER OF THE HOUSE (SHRI M.. S. GURUPA-DASWAMY): Madam, may I say ? I said the other day that the Govern ment is prepared to make a state ment on Nepal also. But I also saidthat the official business has to be completed and that the Business Advisory Committee has to decide this question. ....

SHRI SUBRAMANIAN SWA-MY : You did not say that. It Was an unconditional offer.

SHRI M. S. GURUPADASWA-MY : No. I know my words.

SHRI SUBRAMANIAN SWA-MY: You want to chicken out of this.

SHRI M. S. GURUPADASWA-MY: The Business Advisory Committee has to take into consideration all the business before the House, and it would decide about it. *{Interruptions*).

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): I am sure that will be considered. Yes, Mrs. Satya Bahin. One minute I am identifying one by one. Mrs. Satya Bahin, is it/a<sup>1</sup> point of, order ? What are: you ruising ?

अग्निती ात्या बहिन : मैडम यह पेपर में भी ग्राया है। हमारे माननीय गई मंती जी यही पर बैठे हैं, आरतीय जनता पार्टी के hords there as even blachin 1.1

THE VICE-CHAIRMAN (SH-, RIMATI JAYANTHI; NATARA-.: JAN): No. I will not allow you to say any thing. You cannot make an allegation about, another, party. You. have to ask for permission from the Kindly sit